

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd.

V/s.

M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv Vyom Shukh. - Counsel

Adv. Manisha Vithale.

Adv. Suvama Ambre

For Petitioner

Suvama

Adv. Sagar Chogre. - Counsel.

Adv. Apurva Gupta

Apurva

- for. Resp. 1 & 2.

Raghu Gupta
i/b Wadhwa Chandra G
for Respondent Nos. 3 to 5

Adv.

Raghu Gupta

COMMON ORDER

T.C.P No. 64/397-398/CLB/MB/MAH/2002

T.C.P No. 43/247(1-A)/CLB/MB/MAH/2004

1. The Learned Representatives of both the sides are present.
2. List this matter on 20.02.2017 for hearing.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Dated : 02.02.2017.